

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

Original Application No.288/2007
This the 08th day of January 2008

HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.

Ajay Shanker, age about 38 years, son of Late D.S. Pal, at present working as Postal Assistant SBCO., Faizabad Head Post Office, Faizabad.

...Applicant.

By Advocate: Shri Surendran P.

Versus.

1. Union of India through the Secretary, Department of Posts, New Delhi.
2. Chief Post Master General, U.P. Circle, U.P., Lucknow.
3. Director of Postal Services (HQ), Office of C.P.M.G., U.P. Circle, Lucknow.
4. Senior Superintendent of Post Officers, Faizabad Division, Faizabad.

By Advocate: Shri K.K. Shukla.

ORDER (Oral)

BY HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.

1. Heard Shri Surendran P, the learned counsel for the applicant and Shri K.K. Shukla, the learned counsel for respondents.
2. It is the case of the applicant that he has been transferred from Faizabad to Akhbarpur vide impugned transfer order covered under (Annexure -1) dated 13.06.2007. But during the pendency of the OA, the respondents authorities have cancelled the said transfer order and

retained the applicant at Faizabad only and as such he represents that the OA has become infructuous. The respondents' counsel also admits that the impugned transfer order has been cancelled by the respondents authorities and the applicant has been retained at original place at Faizabad.

3. In view of the above circumstances, OA has become infructuous and thus, dismissed as infructuous. No costs.


(M. KANTHAIAH)
MEMBER (J)

08.01.2008

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